

**GOVERNMENT OF INDIA
MINISTRY OF HOME AFFAIRS**

**LOK SABHA
STARRED QUESTION NO. *451**

TO BE ANSWERED ON THE 27TH MARCH, 2018 /CHAITRA 6, 1940 (SAKA)

DRUG TRAFFICKING

***451. SHRI DUSHYANT CHAUTALA:**

Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether the Government is aware that majority of drug trafficking cases are not settled and 84 per cent of the cases registered since last year are still under trial in the courts in Haryana alone;

(b) if so, the details thereof, Statewise;

(c) the total number of drug trafficking cases registered and the details of illicit drugs seized during the last three years, State-wise including Haryana; and

(d) the steps taken by the Government to prevent this social menace and save the lives of the young generation?

ANSWER

**MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS
(SHRI HANSRAJ GANGARAM AHIR)**

(a) to (d): A Statement is laid on the table of the house.

**STATEMENT IN REPLY TO THE LOK SABHA STARRED QUESTION NO. *451
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(a) to (c): As per the available Data (upto 2016), while 1,46,975 cases were registered under NDPS Act, 1985 in the last 3 years (2014 to 2016). 1,62,265 cases including cases registered for the previous years are pending for trial at the end of 2016. The state-wise data of cases registered and pending for trial is enclosed as Annexure-I. State/Union Territory wise details of major illicit drugs seized during the years 2015, 2016 and 2017 are enclosed as Annexure-II.

(d): Government of India has undertaken the following steps to prevent the drug trafficking :

- Drug awareness programmes in the schools/colleges/institutions, rallies, workshops, seminars and display boards in various public places.**
- Financial assistance to the States/UTs to strengthen their enforcement capabilities to combat drug trafficking.**
- Strict vigil at the land borders and coastal areas to prevent smuggling of drugs from across the borders.**
- Intensive preventive and interdiction efforts in the drug prone routes.**
- Various agencies viz. NCB, CBN, DRI, Customs, State Police empowered to take action in terms of supply reduction of narcotic drugs.**

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- **Destruction of illicit cultivation of poppy/cannabis to control availability of drugs.**
- **Capacity building measures such as training of the officials of the drug law enforcement agencies.**
- **Setting up of Narco Coordination Centre (NCORD) at Central level to discuss Drug related issues with Central Ministries/State Governments/Central Agencies.**
- **Signing of Memorandum of Understanding with 13 countries and bilateral agreements with 24 countries to effectively coordinate on various drug related issues.**

State-wise details of cases registered (CR) and Cases pending trail at the end of the year(CPTEY) for the year 2014, 2015 & 2016:-

SL	State/UT	2014		2015		2016	
		CR	CPTEY	CR	CPTEY	CR	CPTEY
1	Andhra Pradesh	391	726	520	983	722	1250
2	Arunachal Pradesh	83	452	105	553	116	645
3	Assam	196	1096	210	1201	380	1360
4	Bihar	347	2390	349	2665	576	2913
5	Chhattisgarh	434	1414	505	1485	595	1501
6	Goa	54	422	60	473	60	501
7	Gujarat	47	848	54	870	61	899
8	Haryana	1012	2943	1661	3258	2032	4270
9	Himachal Pradesh	644	1958	622	2113	929	2559
10	Jammu & Kashmir	404	2397	588	2740	619	3082
11	Jharkhand	78	440	131	477	129	510
12	Karnataka	284	1142	350	1188	655	1417
13	Kerala	2239	5367	4103	8060	5924	11127
14	Madhya Pradesh	712	3300	591	3411	790	3564
15	Maharashtra	14622	17273	18979	25251	14590	28312
16	Manipur	124	1297	140	1334	91	1335
17	Meghalaya	26	153	30	137	47	176
18	Mizoram	118	226	96	200	105	182
19	Nagaland	72	97	78	97	58	123
20	Odisha	353	1307	516	1604	548	1992
21	Punjab	14483	20212	10159	21360	5906	21770
22	Rajasthan	823	6706	883	6788	1246	7081
23	Sikkim	3	3	1	2	3	3
24	Tamil Nadu	1413	3476	1522	3432	3424	6409
25	Telangana	197	818	198	699	232	764
26	Tripura	102	145	72	185	55	168
27	Uttar Pradesh	5742	44843	6094	45386	6834	46498
28	Uttarakhand	252	908	411	1003	628	1430
29	West Bengal	1158	6017	1292	7175	1428	8091
	TOTAL STATE(S)	46413	128376	50320	144130	48783	159932
30	A & N Islands	30	110	16	119	21	123
31	Chandigarh	137	263	173	259	144	290
32	D&N Haveli	1	4	3	6	2	7
33	Daman & Diu	2	1	1	2	1	4
34	Delhi UT	322	1753	277	1831	297	1892
35	Lakshadweep	17	14	4	20	5	12
36	Puducherry	1	4	2	3	3	5
	TOTAL UT(S)	510	2149	476	2240	473	2333
	TOTAL (ALL INDIA)	46923	130525	50796	146370	49256	162265

State/Union Territory-wise Seizures of major drugs for the year 2015,2016 & 2017

Qty. in Kgs

States/UTs	2015					2016					2017**				
	Ganja (in kg)	Hashish (in kg)	Heroin (in kg)	Opium (in kg)	CBCS (bottles)	Ganja (in kg)	Hashish (in kg)	Heroin (in kg)	Opium (in kg)	CBCS (bottles)	Ganja (in kg)	Hashish (in kg)	Heroin (in kg)	Opium (in kg)	CBCS (bottles)
Andaman & Nicobar	26.44	0.00	0.00	0.00	392	17.98	0	0	0	0	47.93	0	0	0	0
A.P.	0.00	0.00	1.06	0.00	0	129408.97	0	2.08	96	0	78767.98	0	0	0.18	0
Arunachal Pradesh	894.24	0.00	0.23	8.78	0	2933.15	0	7.54	5.22	0	765.68	0	1.66	3.10	0
Assam	1085.33	0.00	7.38	21.27	63924	8221.73	0	10.12	155.87	281522	10108.86	0	6.28	30.87	105300
Bihar	14.37	0.00	1.12	1.97	58580	10800.01	115.81	0.04	14.98	20200	28887.62	243.51	7.56	328.85	0
Chandigarh	53.40	10.76	0.80	39.10	0	63.84	48.98	26.13	19.82	24	84.90	106.88	2.52	49.25	200
Chhattisgarh	6074.98	0.00	2.52	12.21	0	10394.33	100	0.11	26.8	3650	23362.95	0	0.11	0.35	5326
Dadra & N/Haveli	18.66	0.00	0.00	0.00	0	0	0	0	0	0	0	0	0	0	0
Goa	107.12	293.79	87.00	0.00	0	49.41	5.94	0	3.7	0	83.66	19.03	0	0	0
Gujarat	1867.42	13.89	0.00	2.75	25	6674.99	29.39	3.88	125.54	0	2347.36	58.04	1017.23	109.02	0
Haryana	473.11	727.98	155.92	184.85	0	2229.03	237.63	657.85	167.34	0	4574.55	118.86	16.39	84.39	0
H.P.	0.54	406.27	0.64	4.12	5597	90.74	383.83	0.98	26.87	3029	148.27	307.43	71.75	8.72	1656
J&k	114.03	155.45	72.07	2.11	11155	133.65	178.47	174.94	8.61	15513	209.96	331.34	207.46	0	17799
Jharkhand	1203.53	0.00	3.63	46.60	0	1199.47	0	0.17	75.67	100	982.78	0	1.06	242.07	29
Karnataka	2472.75	15.19	3.,22	8.55	0	3860.13	0.28	254.22	1.85	0	2578.87	10.26	1.78	0.33	0
Kerala	810.55	96.80	3.20	0.01	0	4033.91	12.32	0.72	0.03	0	1369.18	4.36	0.79	0.01	0
Madhya Pradesh	5373.94	5.21	8.56	85.65	53734	6780.75	98.51	18.77	117.49	20162	8775.16	624.98	17.47	331.67	86067
Maharashtra	4147.08	31.78	235.61	271.75	640	6793.59	137.53	10.56	3.9	294	9190.88	73.96	9.68	73.77	786
Manipur	4745.23	0.00	4.18	39.10	3020	432.3	0	7.98	63.39	1290	3433.58	0	13.98	99.92	565
Meghalaya	3.20	0.00	0.00	0.00	22514	378.29	0	0.21	0	96	78.79	0	0.62	0	0
Mizoram	525.42	0.00	5.59	0.35	12	259.5	0	6.41	18.87	550	879.22	0	14.66	2.00	1522
Nagaland	6957.00	0.00	4.60	9.50	200	8845.55	0	1.05	22.5	10038	6805.47	0	12.50	49.78	6722
New Delhi	5389.87	421.48	98.47	50.21	395	5465.26	56.45	24.28	195.44	15030	16398.60	128.79	58.83	25.09	137500
Orissa	19219.77	0.00	0.02	0.00	3248	30798.11	0	0.59	1.21	1041	55875.30	0	1.70	0	11025
Pondicherry	0	0	0	0	0	0	0	0	0	0	2.49	0	0	0	0
Punjab	881.60	78.66	601.88	420.88	14145	461.41	117.48	341.54	309.72	7058	1711.48	129.24	406.03	505.86	6914
Rajasthan	5066.25	35.56	45.39	409.98	60	3400.52	56.73	27.27	523.41	681	4161.36	32.77	37.76	426.95	5968
Sikkim	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
Tamil Nadu	0.00	2.00	0.00	0.00	9	5548.12	0	2.5	0	0	11150.21	0	5.77	0.04	0
Telangana	0	0	0	0	0	8520	0	0.16	0	0	6705.83	0.02	0.10	9.55	0
Tripura	460.70	53.00	0.05	0.00	132235	3842.4	0	1.25	0	187089	10212.75	0	51.65	0	132323
U.P.	10516.49	899.24	20.34	15.32	0	11693.11	960.15	54.37	135.33	0	32739.01	702.58	118.45	72.38	0
Uttarakhand	113.89	90.74	0.76	16.90	0	463.23	233.66	2.7	15.23	0	670.82	276.91	8.55	28.25	0
West Bengal	15785.88	12.93	50.79	34.79	20933	20553.9	32.33	36.99	116.37	335233	29267.72	48.79	54.13	68.71	46748
Total	94403.03	3350.73	1416.01	1686.74	390818	294347.39	2805.47	1675.42	2251.15	902600	352379.22	3217.75	2146.47	2551.11	566450

*CBCS- Codeine Based Cough Syrups